GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

No. LR(B) 47/2017/17

Dated 28th November, 2025

OFFICE ORDER

In supersession to the Office Order No.LR(B)47/2017/12 dated 12th August, 2024, work is allocated to the following Officers of Law Department with immediate effect and until further orders as shown below-

1. DISTRIBUTION OF WORK FOR ADDITIONAL SECRETARY AND JOINT SECRETARIES:

Additional Secretary (AKS)	J.S (LLS)	J.S (MMS)	J.S (DL)		
Departments	Departments	Departments	Departments		
. Cabinet Affairs	1.Information Technology & Communication.	1. Arts & Culture	1.Agriculture and Farmer's Welfare		
Labour, Employment & Skill	2.Parliamentary Affairs	2.Community & Rural Development	Department		
Development	3.Revenue & Disaster Management	3. Education	2.Planning Investment Promotion &		
. Elections	4. Sports & Youth Affairs	4.General Administration	Sustainable Development		
Food Civil Supplies & Consumer	5. Animal Husbandry & Veterinary	5. Home (Police)	3.Border Areas Development		
Affairs	6.Commerce & Industries	6.Home (Political)	4. Cooperation		
.Home (Civil Defense & Home laards)	7.Prisons & Correctional Services	7.Law Department	5.District Council Affairs		
. Information & Public Relations	8. Excise, Registration, Taxation and Stamps	8.Personnel department	6.Fisheries		
. Mining & Geology	9.Forest & Environment	9.Programme Implementation &	7.Legal Metrology		
. Tourism	10. Home (Passport)	Evaluation	8.Public Health Engineering		
Soil & Water Conservation	11.Printing & Stationary	10.Secretariat Administration	9.Power		
0. Transport	12.Social Welfare	11.Textiles	10. Housing		
l.Water Resources		12.Health & Family Welfare	11. P.W.D		
2. Finance			12. Urban Affairs		

2. DISTRIBUTION OF WORK FOR DEPUTY SECRETARIES & UNDER SECRETARIES:

D.S (SKS)		D.S (LAL)		U.S (LKS)			U.S (SNS)	
	Departments		Departments		Departments		Departments	
1.	Community & Rural	1.	Agriculture and Farmer's Welfare	1.	Arts & Culture	1.	l. Legal Metrology	
	Development	2.	Information & Public Relations	2.	Labour, Employment & Skill	2.	Printing & Stationery	
2.	General Administration	3.	Planning Investment Promotion		Development	3.	Social Welfare	
3.	Information Technology &		& Sustainable Development	3.	Finance	4.	Urban Affairs	
	Communication	4.	Elections	4.	Home (Civil Defence and Home	5.	Border Areas Development	
4.	Personnel Department	5.	Tourism		Guards)	6.	Prisons and Correctional Services	
5.	Law	6.	Animal Husbandry & Veterinary	5.	PWD	7.	Fisheries	
6.	Revenue & Disaster	7.	Cooperation	6.	Power	8.	Home (Passport)	
	Management	8.	Food Civil Supplies & Consumer	7.	Secretariat Administration	9.	Sports & Youth Affairs	
7.	Textiles		Affairs	8.	Transport	10.	Public Health Engineering	
8.	Health & Family Welfare	9.	Home (Police)	9.	District Council Affairs	11.	Public Implementation &	
9.	Parliamentary Affairs	10.	Home (Political)	10.	Water Resources		Evaluation	
10.	Forest & Environment	11.	Education	11.	Mining & Geology	12.	Commerce & Industries	
11.	Soil & Water Conservation	12.	Housing	12.	ERTS		-	
12.	Cabinet Affairs							

3. DISTRIBUTION OF WORK FOR LAW OFFICERS:

L.O (SL)	L.O (MKM)	L.O (SJD)	L.O (MD)	L.O (DM)	L.O (NRM)			
1.District Council Affairs	1.Cabinet affairs	1. Co-operation	1.Labour, Employment & Skill	1.Information Technology &	1.Legal Metrology			
2.Home (Police)	2.Housing	2.Election	Development	Communications	2.Border Areas			
3.Home (Political)	3.Parliamentary Affairs	3.Revenue & Disaster	2.Secretariat Administration	2.Power	3.Tourism			
4.Mining & Geology	4.Public Health	Management	3. Veterinary & Animal Husbandry	3.Social Welfare	4.Law			
5.Programme	Engineering	4.Personnel department	4.GAD	4.Information & Public	5. Home (Civil Defence			
Implementation	5.Sports & Youth Affairs	5.Textiles	5.Planning Investment Promotion	Relations	& Home Guards)			
6.Soil & Water	6.Commerce & Industries	6.Food Civil Supplies	& Sustainable Development	5.Health & Family Welfare	6.Printing & Stationery			
Conservation	7.Education	7.Prisons &	6.Agriculture & Farmers Welfare	6.Urban Affairs	7.Fisheries			
7.Water Resources	8.Forest & Environment.	Correctional Services	7.Home (Passport)	7.C&RD	8.Arts & Culture			
8.Excise Registration		8.PWD	8.Finance	8.Transport				
Taxation & Stamps								

All Parliament and Legislative Assembly Questions pertaining to different departments will be dealt by the concerned Officers dealing with respective departments.

All Court cases pertaining to Supreme Court, NGT, High Courts and District Courts relating to different departments will be dealt by the concerned Officers dealing with espective departments.

Sd/Commissioner & Secretary to the Government of Meghalaya
Law (B) Department

Copy to:-

P.S to the Secretary to the Government of Meghalaya, Law Department.

All Officers of Law Department.

All Dealing Assistants of Law(B) Department with a direction to strictly follow the allocation of work.

DEO, Law (A) Department to upload the above Order on the website of Law Department.

By Order etc.,

Joint Secretary to the Government of Meghalaya

Law (B) Department
